

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1382
ANSWERED ON:08.03.2007
SALE OF MARKER MIXED KEROSENE
Khan Shri Mohammad Tahir

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has reviewed the marker mixed kerosene scheme ;
- (b) whether the Government has examined samples in all supply locations depots/ terminals of marker mixed kerosene;
- (c) if so, the outcome thereof;
- (d) whether the Government has also directed private oil companies to sale marker mixed kerosene; and
- (e) if so, the progress made so far in this regard ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a)to(c) : To check adulteration in auto fuels, and also to check diversion of subsidized kerosene, Public sector Oil Marketing Companies (OMCs) have commenced introduction of marker in kerosene on all India basis with effect from 1.10.2006. Under the new system, Marker is being put in kerosene in all depots. This system heralds the introduction of world-class technology to curb and eventually eliminate the menace of adulteration of transportation fuels along the supply chain. With the marker's presence, adulteration even with very low levels of kerosene can be detected. A committee has been set up in the Ministry to monitor the progress of the marker system. It is reported by OMCs that all necessary tests are being conducted at supply locations to know the presence of marker in SKO.

(d)to(e): Oil Marketing Companies namely Reliance Industries Limited (RIL) and Essar Oil Limited (EOL) in the Private sector have also been simultaneously asked to introduce marker in Kerosene as is being done by Public Sector OMCs. EOL has reported that they have taken action to introduce Marker in Kerosene for all the supplies made from their refinery. RIL has reported that they have not introduced marker in kerosene as they are not marketing Kerosene on their own.